

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1983
ANSWERED ON:09.03.2001
AUCTION OF PROPERTY OF DAWOOD IBRAHIM
SUSHILA SAROJ

Will the Minister of FINANCE be pleased to state:

- (a) whether the notice of auction of properties of notorious mafia leader Dawood Ibrahim was published in national newspapers according to the rules by Income-Tax authority;
- (b) if so, the details thereof;
- (c) the reasons for not auctioning the properties;
- (d) whether the Government are considering to auction the properties again;
- (e) if so, the details in this regard; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI GINGEE N. RAMACHANDRAN)

- (a) Yes, Sir.
- (b) the description of the 11 properties including the built up areas, reserve price, the date of auction, etc. was published in the Mumbai publications of Times of India (English) and Nav Bharat Times (Hindi) dated 3.1.2001.
- (c) No property could be sold because of absence of bidders.
- (d) Yes, Sir.
- (e) The auction is again programmed to be conducted in the last week of March, 2001.
- (f) Not applicable in view of (e) above.